

**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD BENCHES "B": HYDERABAD  
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER  
and  
LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

ITA No. 710/H/2019 Assessment Year: 2014-15		
Pulipati Venkateswara Reddy, Hyderabad.  PAN - AMWPP 1150 C (Appellant)	Vs.	Income-tax Officer, Ward - 9(4), Hyderabad.  (Respondent)
Assessee by:	Shri Phanindra for Shri A.V. Raghuram	
Revenue by:	Shri M. Dayasagar	
Date of hearing:	25/05/2021	
Date of pronouncement:	25/05/2021	

**ORDER**

**PER L.P. SAHU, AM:**

This appeal filed by the assessee for AY 2009-10 is directed against CIT(A) - 7, Hyderabad's order, dated 26/03/2019 involving proceedings u/s 143(3) of the Income Tax Act, 1961 ; in short "the Act".

2. At the outset, the ld. counsel for the assessee submitted that the assessee has opted to avail the benefit under the 'Direct Tax Vivad Se Viswas Scheme-2020' in

prescribed Form No.1 & 2 and received Form(s)-3 in tune thereto, which is placed on record and therefore, requested the Bench to permit to withdraw this appeal of the assessee.

4. Having regard to the facts and circumstances of the case, we are inclined to dismiss the appeal of the assessee as withdrawn since the assessee has preferred to avail the Vivad-se-Vishwas Scheme by filing Form No.1 & 2 and received Form(s)-3 in tune thereto, with a rider that it shall be very much open for the assessee to file for revival of this case, if the settlement benefit under the scheme is denied to him for technical reasons.

5. In the result, assessee's appeal is dismissed in above terms.

Pronounced in the open court on 25<sup>th</sup> May, 2021.

**Sd/-  
(S. S. GODARA)  
JUDICIAL MEMBER**

**Sd/-  
(L.P. SAHU)  
ACCOUNTANT MEMBER**

Hyderabad, Dated: 25<sup>th</sup> May, 2021.

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<i>1</i>	<i>Shri Pulipati Venkateswara Reddy, C/o S/Shri K. Vasantkumar, AV Raghuram, P. Vinod &amp; M. Neelima Devi, Advocates, 610 Babukhan Estate, Basheerbagh, Hyderabad – 500 001.</i>
<i>2</i>	<i>ITO, Ward – 9(4), IT Towers, AC Guards, Masab Tank, Hyderabad – 500 004</i>
<i>3</i>	<i>CIT(A) – 7, Hyderabad</i>
<i>4</i>	<i>Pr. CIT - 7, Hyderabad</i>
<i>5</i>	<i>ITAT, DR, Hyderabad</i>
<i>6</i>	<i>Guard File.</i>